<u>NOTICE</u>

The Advocates and parties appearing-in-person are hereby informed that a specimen / formats of different categories of Testamentary Petitions is prepared by the Registry for their guidance and assistance.

The Advocates and parties appearing-in-person are requested to ensure that the Testamentary Petitions which are being e-filed by them are strictly in accordance with the said specimen / format.

Dated this 28th day of April, 2025.

By Order,

Sd/-

HIGH COURT, ORIGINAL SIDE,) BOMBAY.) (Anil H. Laddhad) Prothonotary and Senior Master, High Court (O.S.), Bombay.